CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/3058/2020



This the 03rd day of March, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Rumysa Sangeen aged 42 years, W/o Hilal Ahmad Hamdani, R/o Zakoora Crossing Hazratbal, Srinagar.

.....Applicant

(Advocate: - Mr. Azhar-ul-Amin-Not Present)

Versus

- 1. State of Jammu and Kashmir, through Commissioner Secretary, to Government Education Department, Civil Secretariat Jammu/Srinagar.
- 2. Director School Education Kashmir M.A. Road, Srinagar.
- 3. Principal S.P. Higher Secondary School M.A. Road Srinagar..
- 4. Principal Government Girls Higher Secondary Institution Nawhata Srinagar.
- 5. Zaiba Khan English Lecturer C/o Directorate of School Education Kashmir M.A. Road Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 03.02.2021, nobody had joined video conference on behalf of the applicant and the case was listed today i.e., 03.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non-appearance of the applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun